

**GOVERNMENT OF INDIA  
CORPORATE AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4602  
ANSWERED ON:17.12.2009  
SOCIETIES REGISTRATION ACT  
Gandhi Shri Feroze Varun

**Will the Minister of CORPORATE AFFAIRS be pleased to state:**

- (a) whether the Government proposes to review the Societies Registration Act to make the functioning of Non-Governmental Organisations (NGOs) more transparent;
- (b) if so, the details thereof;
- (c) whether the Government proposes to make it mandatory for the societies to go for e-filing of their statement;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF CORPORATE AFFAIRS(SHRI SALMAN KHURSHID)

- (a) There is no proposal at present to review the Societies Registration Act.
- (b) Does not arise.
- (c) No, Sir.
- (d) & (e) Does not arise.